

An Hon. Member: No point of order on question.

Shri T. N. Singh: Is it open to anyone during the Question Hour to make accusations against the State Governments about inefficiency etc.—slow-moving? Can we say that?

Mr. Speaker: No aspersions can be cast and should be allowed to be cast on any State Government or a Minister acting in his official capacity. If any slip has occurred, I suppose it will not occur hereafter

Shri Bimal Ghose: Slow-moving-is that an aspersion?

Mr. Speaker: I do not think it is an aspersion.

Shri Sadhan Gupta: It is a compliment.

Shrimati Renu Chakravartty: There is no reply to my question.

Mr. Speaker: The question has been answered to some extent

Indians in South Africa

*20. **Shri R. S. Lal:** Will the Prime Minister be pleased to state:

(a) the number of houses and their value to be affected by the Group Areas Act if enforced in Durban; and

(b) how many Indians will be displaced by this measure and how many Indian factories, schools, temples and mosques will be affected?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b) It is estimated that about 146,000 Indians would be forced to leave their homes, established business and religious and cultural institutions including a large number of mosques and temples as and when group areas under the Group Areas Act are proclaimed in Durban. Since there is no Indian Mission in South Africa, it is not possible to furnish the information in greater detail.

Textile Institute, Washermanpet

*21. **Shri S. V. Ramaswami:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 396 on the 26th July, 1957 and state the progress made so far in taking over the Textile Institute at Washermanpet, Madras, and locating it at Salem?

The Minister of Commerce (Shri Kanungo): The Government of India have since sanctioned the purchase of property known as "Manor House", in Salem, to house the Madras Textile Research Institute. The All India Handloom Board expects to take over possession of the property by the end of this month.

Shri S. V. Ramaswami: May I know whether the Central Government has taken over this institute from the State of Madras?

Shri Kanungo: The valuation has been done. After the building is repaired, it will be removed to Salem.

Shri S. V. Ramaswami: What is the valuation? When will it be shifted?

Shri Kanungo: The valuation has come to about Rs 81,000—all the fittings and assets. As soon as the house is ready after repairs, the fittings will be removed.

Shri Tangamani: May I know whether the existing textile institute at Washermanpet will be discontinued because of this new one at Salem?

Shri Kanungo: That will be for the Madras Government to decide. It is a much bigger institute that is being set up in Salem.

Shri S. V. Ramaswami: What is the exact scope of the existing textile institute? Will the scope be expanded when it is located at Salem?

Shri Kanungo: Yes. It will be one of the main research institutes and will have adequate personnel and adequate programmes.